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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH**

Decided on: 04.03.2015

O.A. No.060/00309/2014

**Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Subhash Chander Kukreja son of Late Shri Dayal Chand resident of H.
No. 235, GTM Complex, Rohini Estate, Hisar Road, Sirsa.
.....**Applicant**

Versus

1. Union of India through its Secretary, Ministry of Finance,
Department of Revenue, New Delhi.
2. Chief Commissioner of Income Tax, Panchkula.
3. Joint Commissioner of Income Tax, Sirsa.
4. Assistant Commissioner of Income Tax cum Central Public
Information Officer HQ (ADMN) Hisar.

.....**Respondents**

Present: Mr. Pankaj Mehta, counsel for the applicant
Mr. K.K. Thakur, counsel for the respondents

Order (Oral)

By Hon'ble Mr. Sanjeev Kaushik, Member(J)

1. With the consent of the learned counsel for the parties, the matter is taken up for hearing, at this stage, as it is covered by a decision of this Court in identical matter.
2. The claim herein is for reimbursement of medical expenses incurred by the applicant on his treatment.

Learned counsel for the applicant submits that his claim is squarely covered by a decision rendered by this Court in the case of Gian Chand Vs. U.O.I. & Others (O.A. No. 671/HR/2012) on 06.08.2012 which was disposed of in terms of an identical O.A. (904/CH/2011) titled Inder Sen Sachdeva Vs. U.O.I. & Others wherein the medical claim was ordered to be reimbursed at the PGI rates.

4. Learned counsel for the respondents does not resist the claim of the applicant as the contesting respondents herein are the same as in the case aforementioned.
5. Considering the ad idem between the parties, the O.A. is allowed in terms of the orders passed by this Court in the case of Gian Chand (supra). The impugned order stands quashed and set aside. The respondents are directed to reimburse the medical expenses incurred by the applicant at PGI rates within 60 days from the date of receipt of a copy of this order.
6. No costs.

(UDAY KUMAR VARMA)

MEMBER (A)

(SANJEEV KAUSHIK)

MEMBER (J)

PLACE: Chandigarh
Dated: 04.03.2015
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